


OFFICE OF THE DISTRICT & SESSIONS JUDGE : WEST : DELHI

CIRCULAR

All the learned Judicial Officers posted in West District are hereby informed that Annual Rate Contract for Pesticide Control Treatment at different District Courts Complexes, Delhi has been awarded in favour of M/s Dynamic Pest & Rodent Control, B-112, Ground Floor, New Ashok Nagar, Delhi-92 for the period of one year w.e.f. 02.08.2019 to 02.08.2020. Any sort of complaint concerned to pesticide control treatment may be reported to Care Taking Branch (West), Room No. 148, Tis Hazari Courts, Delhi.


(VISHAL PAHUJA)
Administrative Civil Judge (West)
Tis Hazari Courts,
Delhi

23106, 23262
No.....CTB/THC/2019

Dated: 13.10.19

Copy forwarded to:-

1. All the Ld. Officers of DHJS and DJS, West Districts, Tis Hazari Courts, Delhi.
2. All the Branch In-charges posted in West District, THC with directions to comply with the above circular.
3. P.S. to the Ld. District & Sessions Judge (West), Tis Hazari Courts, Delhi.
- ✓ 4. R&I Branch for uploading on LAYERS.
5. R&I Branch for uploading on Centralized Website through LAYERS.

Administrative Civil Judge (West)
